

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No. (IB)-404(PB)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: M/s. Durlum India Pvt. Ltd. Vs. Piccadily Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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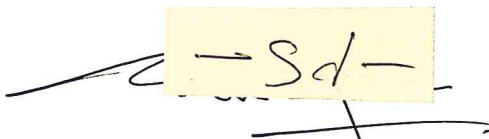
	For the Petitioner (s)	: Mr. Divesh Loyal, CS Mr. Sanjay Agarwal, CS		
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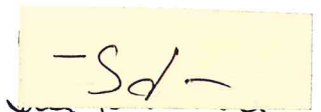
	For the Respondent (s)	: Mr. Navin Kumar Ms. Surbhi Kapoor		
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ORDER

This case has been received on transfer from the Hon'ble Principal Bench.
Let the case be re-registered. Reply be filed by the Respondent.

To come up on 24th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)